NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/158/ (IB)/2017

NAME OF THE PETITIONER(S)

: ASSET RECONSTRUCTION Co. INDIA LTD

NAME OF THE RESPONDENT(S)

: INTERNATIONAL SREE BALAJI HOTELS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. V.V. SIVA KUMAN CHETHAN SACIAN Dua Apochalis

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ORDER

Counsel for petitioner present and submitted that he is financial creditor and order has been passed by DRT which amounts to a decree by any law. No representation on behalf of the respondents. The Registry is directed to issue notice to the respondents and the counsel for petitioner is also directed to cause private notice on the respondents and file proof of sending and effective service by way of an affidavit by the next date of hearing. Put up on 14.06.2017 at 2.30

P.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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